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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **C.O. (COMM.IPD-TM) 355/2021**

INDER RAJ SAHNI PROPRIETOR M/S SAHNI COSMETICS

..... Petitioner

Through: Mr. M.K. Miglani and Mr. Akash
Singh, Advocates.

versus

NEHA HERBALS PVT. LTD. AND ANR.

..... Respondents

Through: Mr. Sachin Gupta, Mr. Manan
Mondal, Mr. Ajay and Ms. Prashansa
Singh, Advocates.

+ **C.O. (COMM.IPD-TM) 455/2022**

INDER RAJ SAHNI M/S SAHNI COSMETICS, 4650, GALI

MOHAR SINGH JAT, PAHARI DHIRAJ, DELHI Petitioner

Through: Mr. M.K. Miglani and Mr. Akash
Singh, Advocates.

versus

VIKAS GUPTA, 5240, KOLHAPUR HOUSE, KAMLA NAGAR,
DELHI

..... Respondent

Through: Mr. Sachin Gupta, Mr. Manan
Mondal, Mr. Ajay and Ms. Prashansa
Singh, Advocates.

+ **CS(COMM) 207/2023**

VIKAS GUPTA AND ANR

..... Plaintiffs

Through: Mr. Sachin Gupta, Mr. Manan
Mondal, Mr. Ajay and Ms. Prashansa
Singh, Advocates.



versus

M/S SAHNI COSMETICS

..... Defendant

Through: Mr. M.K. Miglani and Mr. Akash
Singh, Advocates.

CORAM:
HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER
09.08.2024

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1. Mr. M.K. Miglani, counsel for M/s Sahni Cosmetics, requests for a short accommodation on the ground of some family emergency. The request is not opposed by Mr. Sachin Gupta, counsel for Neha Herbals Pvt. Ltd.
2. Re-notify on 05th September, 2024 at 03:30 PM.

SANJEEV NARULA, J

AUGUST 9, 2024
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